

**(OPEN COURT)**

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH  
ALLAHABAD**

ALLAHABAD this the 30<sup>th</sup> day of *August, 2018*.

**HON'BLE MR. GOKUL CHANDRA PATI, MEMBER (A).  
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

Original Application Number. 330/00688/2015.

Purvottar Railway Karmik Union & Others.

.....Applicants.

**VE R S U S**

Union of India and others.

.....Respondents

Advocate for the applicants : Shri S.K. Tripathi (absent)  
Advocate for the Respondents: Shri R.K. Rai

**O R D E R**

**(Delivered by Hon'ble Mr. Gokul Chandra Pati, AM)**

List revised. None is present for the applicants.

There is illness slip of Shri R.K. Rai, counsel for respondents.

It is seen from the order sheets that on previous listed dates i.e. 24.04.2017 and 08.11.2017, none was not present for the applicants. It is also seen that despite sufficient time, no RA has yet been filed. It appears that the applicants have lost interest in pursuing the matter. Hence, the OA is dismissed in default and for want of prosecution.

**(RAKESH SAGAR JAIN)  
MEMBER- J.**

**(GOKUL CHANDRA PATI)  
MEMBER- A.**

Anand...